

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(15) T.C.P.-50/397-398/(MB)/NCLT/2013
CA 211/2013

CORAM: Present : SH. B.S.V. PRAKASH KUMAR,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 04.07.2018

NAME OF THE PARTIES : Mr. Hanif Gulamali Somji & Ors.
V/s.
M/s. Kharadi Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **03.10.2018.**


B.S.V. PRAKASH KUMAR
Member (Judicial)

04.07.2018.
Gajanan